

**HIGH COURT OF JAMMU AND KASHMIR
AT JAMMU**

ORDER

No: 797

Dated:25.01.2021

Consequent upon the transfer of Shri Justice Rajesh Bindal (J-1), it is ordered that the Headquarter of Shri Ali Mohammad Magrey (First Puisne Judge), shall be at Jammu w.e.f. 27th of January, 2021 with Darbar Move, Winter Session, 2021, subject, however, to the rider that during this period roster can be provided to him in the Srinagar Wing of the High Court also.

**Jammu
25.01.2021**

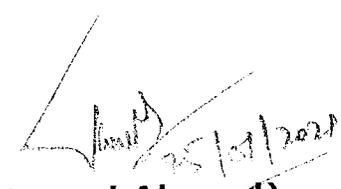
**Sd/-
(Pankaj Mithal)
Chief Justice**

No.:26190-98/GS

Dated: 25.01.2021

Copy of the above forwarded to the:

- i. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu
- ii. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of their Lordships.
- iii. Registrar Vigilance, High Court of J&K, Jammu
- iv. Registrar Computers, High Court of J&K, Jammu
- v. Registrar Rules, High Court of J&K, Jammu
- vi. Registrar Judicial, High Court of J&K, Jammu/Srinagar
- vii. Director, J&K State Judicial Academy, Jammu
- viii. Joint Registrar (Protocol/Judicial) High Court of J&K, Jammu
- ix. Director Finance, High Court of J&K, Jammu
- x. Accounts Officer, High Court Wing, Jammu/Srinagar
..... for information and necessary action.


**(Jawad Ahmed)
Registrar General**